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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/646/2017  
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD  
NAME OF THE RESPONDENT(S) : SURANA POWER LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	K. Arun pradeesh For ASV partners	Appeared for Petitioner	
	P.V. Preeja	Appeared for Respondent	

**ORDER**

Counsels representing both the parties present and submitted that the parties are intending to settle the matter and the talks are in progress. They prayed for time to make submissions in this regard. Considering their submissions, the Adjudicating Authority is inclined to grant time. Accordingly time is enlarged at request. Put up on 06.02.2018.

  
(S VIJAYARAGHAVAN)  
Member(Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)